

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/⁴⁶⁶ /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the ^{JK} 28 January, 2021.

Sub:- **Casual leave.**

Ref:- No. MACT/KA/29 dated 25.01.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 27.01.2021 along with station leave permission from the morning of 27.01.2021 till the morning of 28.01.2021. The District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/⁴⁶⁸ 467/A, dated 28-1-2021
Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pd/s